

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 453 of 2016 IN  
DFR No. 1524 of 2016**

**Dated: 29<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Torrent Power Ltd.,**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Ms. Deepa Chawan  
Mr. H.S. Jaggi**

**ORDER**

**IA No. 453 of 2016  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 28.09.2016.

Dasti, in addition, is permitted.

List the matter on **28.09.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss